

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4664**  
ANSWERED ON 15<sup>TH</sup> DECEMBER, 2016

**ROAD TRANSPORT AND SAFETY BILL**

4664. SHRI RAJAN VICHARE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the road transport and safety bill 2014 has been implemented in Maharashtra to have a check on traffic rules violators;
- (b) if so, the date on which it has been implemented and if not, the reasons therefor;
- (c) the number of people died in road accidents during the last three years in Maharashtra particularly in Thane area;
- (d) whether children have also died in such accidents, if so, the number thereof;
- (e) the number of families of the persons died in road accidents who received compensation and the amount thereof; and
- (f) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) No, Madam. On the recommendations of the Group of State Transport Ministers (GoM) constitute by the Ministry of Road Transport and Highways to deliberate on the important and immediate issues facing the transport sector in the country, Ministry has proposed necessary amendments in the Motor Vehicles Act, 1988 keeping in abeyance the Road Transport and Safety Bill. The Motor vehicle Amendment Bill, 2016 was introduced in the Lok Sabha for consideration and passing on 9<sup>th</sup> August, 2016. The Bill has been referred to the Department – related Parliamentary Standing Committee on Transport, Tourism and Culture for examination and report.

(c) The total number of persons died during the last three calendar years in road accidents in Maharashtra is as under:

Year	2013	2014	2015
Maharashtra	13,029	12,803	13,212

Information regarding total number of persons killed in road accidents in Thane city is not available with this Ministry.

(d) The total number of children between the age group of 0 to 17 died during the last three calendar years in road accidents in Maharashtra is as under:

<b>Year</b>	<b>2013</b>	<b>2014</b>	<b>2015</b>
Maharashtra	653	790	0

Information regarding total number of children died in road accidents in Thane city is not available with this Ministry.

(e) and (f) As per the information maintained by Insurance Regulatory Development Authority (IRDA) of India, the number of claims reported, amount of claims paid and premium collected is as under:

<b>Financial Year</b>	<b>Private/ PSUs</b>	<b>Number of Claims reported*</b>	<b>Amount of claims paid (Rs. in crores)</b>	<b>Premium collected (Rs. in crores)</b>
2014-15	Private	1,53,965	3,364.03	8,170.38
	PSUs	4,38,061	6,218.08	9,834.94
	<b>Total:</b>	<b>5,92,026</b>	<b>9,582.11</b>	<b>18,005.32</b>
2015-16	Private	1,69,028	4,767.39	9,610.42
	PSUs	4,47,638	6,863.13	12,015.51
	<b>Total:</b>	<b>6,16,666</b>	<b>11,630.52</b>	<b>21,625.93</b>

\* includes death and injury claims.

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